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Title: Papers laid on the Table of the House by Ministers/members.

MADAM SPEAKER : Now Papers to be laid.

THE MINISTER OF HEAVY INDUSTRIES AND PUBLIC ENTERPRISES (SHRI VILASRAO DESHMUKH): Madam, I beg to lay on the Table a copy of the Outcome Budget (Hindi and English versions) of the Ministry of Heavy Industries and Public Enterprises for the year 2010-2011.

(Placed in Library, See No. LT-2325/15/10)

THE MINISTER OF LAW AND JUSTICE (SHRI M. VEERAPPA MOILY): Madam Speaker, I beg to lay on the Table a copy each of the following Notifications (Hindi and English versions) under sub-section (3) of Section 15 of the Notaries Act, 1952:-

- (i) The Notaries (Second Amendment) Rules, 2009 published in Notification No. G.S.R. No. 700(E) in Gazette of India dated the 24th September, 2009.
- (ii) The Notaries (Third Amendment) Rules, 2009 published in Notification No. G.S.R. No. 843(E) in Gazette of India dated the 25th November, 2009.

(Placed in Library, See No. LT-2326/15/10)

THE MINISTER OF FOOD PROCESSING INDUSTRIES (SHRI SUBODH KANT SAHAY): Madam Speaker, I beg to lay on the Table a copy of the Outcome Budget (Hindi and English versions) of the Ministry of Food Processing Industries for the year 2010-2011.

(Placed in Library, See No. LT-2327/15/10)

THE MINISTER OF STATE OF THE MINISTRY OF CIVIL AVIATION (SHRI PRAFUL PATEL): Madam Speaker, I beg to lay on the Table:-

(1) A copy each of the following papers (Hindi and English versions) under sub-section (1) of Section 619A of the Companies Act, 1956:-

- (i) Review by the Government of the working of the National Aviation Company of India Limited, New Delhi, for the year 2008-2009.
- (ii) Annual Report of the National Aviation Company of India Limited, New Delhi, for the year 2008-2009, along with Audited Accounts and comments of the Comptroller and Auditor General thereon.

(2) Statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (1) above.

(Placed in Library, See No. LT-2328/15/10)

(3) A copy of the Memorandum of Understanding (Hindi and English versions) between the Airports Authority of India and the Ministry of Civil Aviation for the year 2010-2011.

(Placed in Library, See No. LT-2329/15/10)

THE MINISTER OF STATE IN THE MINISTRY OF CHEMICALS AND FERTILIZERS (SHRI SRIKANT JENA): Madam Speaker, I beg to lay on the Table to lay on the Table a copy each of the following papers (Hindi and English versions):-

(1) Memorandum of Understanding between the Karnataka Antibiotics and Pharmaceuticals Limited and the Department of Pharmaceuticals, Ministry of Chemicals and Fertilizers for the year 2010-2011.

(Placed in Library, See No. LT-2330/15/10)

(2) Memorandum of Understanding between the Indian Drugs and Pharmaceuticals Limited and the Department of Pharmaceuticals, Ministry of Chemicals and Fertilizers for the year 2010-2011.

(Placed in Library, See No. LT-2331/15/10)

(3) Memorandum of Understanding between the Bengal Chemicals and Pharmaceuticals Limited and the Department of Pharmaceuticals, Ministry of Chemicals and Fertilizers for the year 2010-2011.

(Placed in Library, See No. LT-2332/15/10)

(4) Memorandum of Understanding between the Hindustan Antibiotics Limited and the Department of Pharmaceuticals, Ministry of Chemicals and Fertilizers for the year 2010-2011.

(Placed in Library, See No. LT-2333/15/10)

THE MINISTER OF STATE IN THE MINISTRY OF RAILWAYS (SHRI K.H. MUNIAPPA): Madam Speaker, I beg to lay on the Table a copy each of the following papers (Hindi and English versions):-

(1) Memorandum of Understanding between the IRCON International Limited and the Ministry of Railways for the year 2010-2011.

(Placed in Library, See No. LT-2334/15/10)

(2) Memorandum of Understanding between the RITES Limited and the Ministry of Railways for the year 2010-2011.

(Placed in Library, See No. LT-2335/15/10)

(3) Memorandum of Understanding between the Konkan Railway Corporation Limited and the Ministry of Railways for the year 2010-2011.

(Placed in Library, See No. LT-2336/15/10)

(4) Memorandum of Understanding between the Container Corporation of India Limited and the Ministry of Railways for the year 2010-2011

(Placed in Library, See No. LT-2337/15/10)

THE MINISTER OF STATE IN THE MINISTRY OF TEXTILES (SHRIMATI PANABAKA LAKSHMI): Madam Speaker, I beg to lay on the Table:-

(1) (i) A copy of the Annual Report (Hindi and English versions) of the Indian Jute Industries' Research Association, Kolkata, for the year 2008-2009, along with Audited Accounts.

(ii) A copy of the Review (Hindi and English versions) by the Government of the working of the Indian Jute Industries'

Research Association, Kolkata, for the year 2008-2009.

(2) Statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (1) above.

(Placed in Library, See No. LT-2338/15/10)

(3) (i) A copy of the Annual Report (Hindi and English versions) of the Exports Promotion Council for Handicrafts, New Delhi, for the year 2008-2009, along with Audited Accounts.

(ii) A copy of the Review (Hindi and English versions) by the Government of the working of the Exports Promotion Council for Handicrafts, New Delhi, for the year 2008-2009.

(4) Statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (3) above.

(Placed in Library, See No. LT-2339/15/10)

(5) (i) A copy of the Annual Report (Hindi and English versions) of the Carpet Export Promotion Council, Noida, for the year 2008-2009, along with Audited Accounts.

(ii) A copy of the Review (Hindi and English versions) by the Government of the working of the Carpet Export Promotion Council, Noida, for the year 2008-2009.

(Placed in Library, See No. LT-2340/15/10)

(6) Statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (5) above.

(7) (i) A copy of the Annual Report (Hindi and English versions) of the Indian Institute of Carpet Technology, Bhadhohi, for the year 2008-2009, along with Audited Accounts.

(ii) A copy of the Review (Hindi and English versions) by the Government of the working of the Indian Institute of Carpet Technology, Bhadhohi, for the year 2008-2009.

(8) Statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (7) above.

(Placed in Library, See No. LT-2341/15/10)

(9) A copy of the Memorandum of Understanding (Hindi and English versions) between the National Textile Corporation Limited and the Ministry of Textiles for the year 2010-2011.

(Placed in Library, See No. LT-2342/15/10)

(10) A copy of the Memorandum of Understanding (Hindi and English versions) between the British India Corporation Limited and the Ministry of Textiles for the year 2010-2011.

(Placed in Library, See No. LT-2343/15/10)

THE MINISTER OF STATE IN THE MINISTRY OF PETROLEUM AND NATURAL GAS (SHRI JITIN PRASADA): Madam Speaker, I beg to lay on the Table:-

(1) A copy of the Memorandum of Understanding (Hindi and English versions) between the Hindustan Petroleum

Corporation Limited and the Ministry of Petroleum and Natural Gas for the year 2010-2011.

(Placed in Library, See No. LT-2344/15/10)

- (2) A copy of the Notification No. S.O. 618(E) (Hindi and English versions) published in Gazette of India dated 19th March, 2010, authorizing the officers, not below the rank of Sales Officer, of Public Sector Oil Marketing Companies, mentioned therein, to exercise power, with immediate effect, conferred under sub-clause (1) of Clause 13 of the Liquefied Petroleum Gas (Regulation of Supply and Distribution) Order, 2000, issued under clause 13 of the said Order.

(Placed in Library, See No. LT-2345/15/10)

- (3) A copy of the Notification No. G.S.R. 38(E) (Hindi and English versions) published in Gazette of India dated 18th January, 2010, containing corrigendum to the Notification No. G.S.R. 769(E) dated 20th October, 2009, issued under Petroleum and Natural Gas Regulatory Board Act, 2006.

(Placed in Library, See No. LT-2346/15/10)

- (4) A copy of the Petroleum and Natural Gas Regulatory Board (Codes of Practices for Emergency Response and Disaster Management Plan (ERDMP) Regulations, 2010, (Hindi and English versions) published in Notification No. G.S.R. 39(E) in Gazette of India dated 18th January, 2010, under Section 62 of the Petroleum and Natural Gas Regulatory Board Act, 2006.

(Placed in Library, See No. LT-2347/15/10)

- (5) (i) A copy of the Annual Report (Hindi and English versions) of the Petroleum and Natural Gas Regulatory Board, New Delhi, for the period October, 2007 to March, 2009, along with Audited Accounts.

- (ii) A copy of the Review (Hindi and English versions) by the Government of the working of the Petroleum and Natural Gas Regulatory Board, New Delhi, for the period October, 2007 to March, 2009.

(Placed in Library, See No. LT-2348/15/10)

- (6) A copy of the Memorandum of Understanding (Hindi and English versions) between the Bharat Petroleum Corporation Limited and the Ministry of Petroleum and Natural Gas for the year 2010-2011.

(Placed in Library, See No. LT-2349/15/10)

- (7) A copy of the Memorandum of Understanding (Hindi and English versions) between the Indian Oil Corporation Limited and the Ministry of Petroleum and Natural Gas for the year 2010-2011.

(Placed in Library, See No. LT-2350/15/10)

THE MINISTER OF STATE IN THE MINISTRY OF HEAVY INDUSTRIES AND PUBLIC ENTERPRISES (SHRI ARUN YADAV):
Madam Speaker, I beg to lay on the Table:-

- (1) A copy each of the following papers (Hindi and English versions):-

- (i) Memorandum of Understanding between the Rajasthan Electronics and Instruments Limited and the Department of Heavy Industry, Ministry of Heavy Industries and Public Enterprises for the year 2010-2011.

(Placed in Library, See No. LT-2351/15/10)

(ii) Memorandum of Understanding between the Bharat Bhari Udyog Nigam Limited and the Department of Heavy Industry, Ministry of Heavy Industries and Public Enterprises for the year 2010-2011.

(Placed in Library, See No. LT-2352/15/10)

(iii) Memorandum of Understanding between the M/s Hindustan Photo Films Manufacturing Company Limited and the Department of Heavy Industry, Ministry of Heavy Industries and Public Enterprises for the year 2010-2011.

(Placed in Library, See No. LT-2353/15/10)

(iv) Memorandum of Understanding between the Instrumentation Limited and the Department of Heavy Industry, Ministry of Heavy Industries and Public Enterprises for the year 2010-2011.

(Placed in Library, See No. LT-2354/15/10)

(v) Memorandum of Understanding between the Richardson and Cruddas (1972) Limited and the Department of Heavy Industry, Ministry of Heavy Industries and Public Enterprises for the year 2010-2011.

(Placed in Library, See No. LT-2355/15/10)

(vi) Memorandum of Understanding between the Tungabhadra Steel Products Limited and the Department of Heavy Industry, Ministry of Heavy Industries and Public Enterprises for the year 2010-2011.

(Placed in Library, See No. LT-2356/15/10)

(vii) Memorandum of Understanding between the Bridge and Roof Company (India) Limited and the Department of Heavy Industry, Ministry of Heavy Industries and Public Enterprises for the year 2010-2011.

(Placed in Library, See No. LT-2357/15/10)

(2) A copy each of the following papers (Hindi and English versions) under sub-section (1) of Section 619A of the Companies Act, 1956:-

(i) Review by the Government of the working of the Instrumentation Limited, Kota, for the year 2008-2009.

(ii) Annual Report of the Instrumentation Limited, Kota, for the year 2008-2009, along with Audited Accounts and comments of the Comptroller and Auditor General thereon.

(3) Statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (2) above.

(Placed in Library, See No. LT-2358/15/10)
